

**IN THE INCOME TAX APPELLATE TRIBUNAL
“D” BENCH, MUMBAI**

**BEFORE MS PADMAVATHY S, AM &
SHRI RAHUL CHAUDHARY, JM**

I.T.A. No. 2654/Mum/2024
(Assessment Year: 2022-23)

I.T.A. No. 2655/Mum/2024
(Assessment Year: 2022-23)

Mangalam Charitable Foundation C-1408, Akshar Aivario, Plot-76, Sector-27, Near Presentation Convent School, Navi Mumbai, Nerul, Node- III, S.O. Thane, Maharashtra-400706. PAN : AACTM4542A	Vs.	CIT(Exemption), Room No. 601, 6 th Floor, Cumbala Hill, MTNL TE Building, Peder Road, Dr. Gopalrao Deshmukh Marg, Cumballa Hill, Mumbai-400026.
Appellant)	:	Respondent)

Appellant/Assessee by : Shri Narendra Mangal, AR
Revenue/Respondent by : Shri Nayanjyoti Nath, Sr. DR

Date of Hearing : 24.07.2024
Date of Pronouncement : 30.07.2024

ORDER

Per Padmavathy S, AM:

These appeals by the assessee are against the order of the Commissioner of Income Tax (Exemptions) [for short 'the CIT(E)] dated 10.09.2022 & 12.09.2022 for the AY 2022-23.

2. The assessee has filed a letter on 19.07.2024 withdrawing the above two appeals since the assessee has received Restore and Reinstate of registration from CIT(E). The relevant extract of the letter is given below:

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Narendra Mangal
Chartered Accountant

1203/4, Krishna-Govinda, Near Mafeo Circle,
Plot No. 24, Sector - 24, Vashi,
Navi Mumbai - 400 705
Tel: 2783 4796, Mobile: 9869007564
E-mail: narendramangal@ymail.com

To,
Superintendent / The Assistant Registrar,
Income Tax Appellate Tribunal,
Mumbai D Benches.
Mumbai

D-24/7/24
19/7/24

19/07/2024

Subject: Withdrawal of Appeal
Name: MANGALAM CHARITABLE FOUNDATION (the 'Appellant')
A.Y. : 2022-2023
PAN: AACTM4642A
Ref. : Appeal No. ITA 2654/MUM/2024
Appeal No. ITA 2655/MUM/2024
Bench D, Case Type DBC

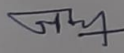
Respected Sir,

We have filed Appeal against CIT (Exemption) Mumbai for passing order U/S. 80G(5) and 12A(1)(ac) on 10-05-2024. The Appeal No. is ITA 2654/MUM/2024 AND Appeal No. ITA 2655/MUM/2024, Bench D, Case Type DBC. Copy is herewith attached.

We have received Restore and Reinstate of Registration / Approval Order dated 07-06-2024 with reference DIN & Letter No.ITBA/COM/F/17/2024-25/1065483108(1) AND No.ITBA/COM/F/17/2024-25/1065482939(1) from the CIT (Exemption). Copy is attached for your reference.

Hence we request you to kindly withdrawal the above Two Appeals and oblige.

Thanking you,



CA Narendra Mangal

Encl: As above

Dismissed as withdrawn.

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3. Therefore, the above two appeals are dismissed as withdrawn.

4. In the result, the appeals of the assessee are dismissed.

Order pronounced in the open court on 30-07-2024.

Sd/-
(RAHUL CHAUDHARY)
Judicial Member

**SK, Sr. PS*

Sd/-
(MS. PADMAVATHY S)
Accountant Member

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent
3. DR, ITAT, Mumbai
4. Guard File
5. CIT

BY ORDER,

(Dy./Asstt. Registrar)
ITAT, Mumbai